

gations and the preparation of Project Report of Salal Project have not been completed so far.

(b) Does not arise.

Barak River Valley Project

1187. **Shri N. R. Laskar:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are examining the detailed report of the Barak River Valley Project in Cachar District in Assam; and

(b) if so, the result thereof and when it is going to be taken up for implementation?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No detailed Project Report on Barak River Valley Project has yet been prepared. The project is still under investigations.

(b) Does not arise.

Scarcity of Drinking Water in Hilly Areas

1188. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether any comprehensive survey of the acute scarcity of drinking water prevailing in certain hilly areas has been made or is proposed to be made; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) In order to carry out a rapid survey of the difficult and scarcity areas including hilly areas for rural water supply the Government of India have sanctioned the establishment of Special Investigation Divisions in the States as a Centrally Sponsored Scheme, with 100% Central assistance.

(b) A statement showing the details of Investigation Divisions so far sanctioned for the various States is laid on the Table of the House. [Placed in Library. See No. LT-2034/63].

Power in Kerala

1189. **Shri P. Kunhan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kerala Government have asked for an additional allocation of Rs. 25 crores for stepping up the production of power in the State during the Third Plan; and

(b) if so, the action taken by Government in this connection?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). No. Only an additional allocation to the extent of Rs. 2.5 crores was asked for by the State Government for power for the year 1963-64. The matter is under consideration.

अमृतसर में बरामद सोने की छड़ें

१९६०. श्री श्रींकार लाल बेरवा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अमृतसर में २० नवम्बर, १९६३ को सोने की ३० छड़ें बरामद हुई थीं;

(ख) यदि हां, तो उनका वजन क्या था; और

(ग) यह सोना कहाँ से लाया गया था ?

वित्त मंत्री (श्री ति० त० कृष्णमाचारी): (क) ये छड़ें २० नवम्बर, १९६३ को बरामद नहीं हुईं। लेकिन २८ अक्टूबर, १९६३ को व्यास नदी के पुल के पास सोने की ३० छड़ें बरामद की गयीं।

(ख) ३० किलोग्राम।

(ग) सन्देह है कि यह सोना पाकिस्तान से खोरी-छोरे लाया गया है।